

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **19.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank of India
-Vs-
P Uma Shankar

MAIN PETITION NUMBER :CP(IB)/175(CHE)/2022

(IA/MA) APPLICATION NUMBERS

IA(IBC)/495(CHE)/2024

ORDER

Present: Shri. R. Sugumaran, Ld. Counsel for the Applicant/SBI.

None for the Respondent.

Shri. B. Parameshwara Udpa, IRP in person.

IRP submits that the Respondent does not live at the given address. Paper publication has been effected. In this respect, he has filed the application / report.

Let the same be placed before us.

List the petition for appearance / reply on **06.09.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs